

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/ (IB)/2017
NAME OF THE PETITIONER(S) : A. SOMASUNDARAM
NAME OF THE RESPONDENT(S) : MARG PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. Govindarajan for D. N. S. M. Arul Raj V. J. ARUL RAJ ADVOCATE	Counsel for Respondents	
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ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present and prayed time for making submissions. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc